

[21 August, 2006]

RAJYA SABHA

श्री सभापति : सदन की कार्यवाही 12.30 बजे तक के लिए स्थागित की जाती हैं।

The House then adjourned at twelve of the clock.

The House met at thirty minutes past twelve of the clock,
MR. CHAIRMAN in the Chair.

STATEMENT BY MINISTER

Correcting answer to question

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE):
Sir, I make a statement correcting the reply given in the Rajya Sabha on the 24th July, 2006 to Starred Question 2 regarding Gap between consumption and generation of power.

PAPERS LAID ON THE TABLE

MoU (2006-07) between the Government of India and NTPC

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): Sir,
I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the National Thermal Power Corporation Limited (NTPC), for the year 2006-2007. [Placed in Library. See No. L.T. 4633/06]

Notification of Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ):
Sir, I lay on the Table, under sub-section (3) of section 15 of the Notaries Act, 1952, a copy (in English and Hindi) of the Ministry of Law and Justice (Department of Legal Affairs) Notification G.S.R. 296 (E) dated the 19th May, 2006, publishing the Notaries (Amendment) Rules, 2006. (Placed in Library. See No. L.T. 4752/06]

- I. Report (2000-01) of the Babasaheb Bhimrao Ambedkar University, Lucknow and related papers**
- II. Accounts (2004-05) of the Tezpur University, Lucknow and related papers**
- III. Report and Accounts (2004-05) of ISM, Dhanbad and related papers**

IV. Statements giving reasons for not laying Annual Reports and Accounts of various universities within the stipulated period

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:

I (1). A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 of the Babasaheb Bhimrao Ambedkar University Act, 1994:

- (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2000-2001.
- (b) Review by Government on the working of the above University.

(2). Statements giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4795/O6]

II. A copy each (in English and Hindi) of the following papers:

- (a) Annual Accounts of the Tezpur University, Tezpur, for the year 2004-2005, and the Audit Report thereon, under sub-section (4) of section 31 of the Tezpur University Act, 1993.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4796/06]

III. (a) Annual Report and Accounts of the Indian School of Mines (ISM), Dhanbad, for the year 2004-2005, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4798/06]

IV. (1) Statement giving reasons for not laying the Annual Report of the Nagaland University for the year 2004-2005 and the Audited

Accounts thereof for the years 2000-2001, 2001-2002, 2002-2003, 2003-2004 and 2004-2005, within the stipulated period. [Placed in Library. See No. L.T. 4934/06]

- (2) Statement giving reasons for not laying the Audited Accounts of the Assam University for the year 2003-2004 and the Annual Report and Audited Accounts thereof for the year 2004-2005, within the stipulated period. [Placed in Library. See No. L.T. 4935/06]
- (3) Statement giving reasons for not laying the Audited Accounts of the North Eastern Hill University for the year 2004-2005, within the stipulated period. [Placed in Library. See No. L.T. 4936/06]
- (4) Statement giving reasons for not laying the Annual Report of the University of Delhi for the year 2001-2002 and the Annual Reports and Audited Accounts thereof for the years 2002-2003, 2003-2004 and 2004-2005, within the stipulated period. [Placed in Library. See No. L.T. 4937/06]

**Report and Accounts (2004-05) of Navodaya Vidyalaya Samiti,
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2004-2005.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2004-2005, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4822/06]